

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 936  
ANSWERED ON TUESDAY, THE 5<sup>TH</sup> MAY, 2015**

**CASES OF CORPORATE ESPIONAGE**

**QUESTION**

936. SHRI PRABHAT JHA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether it is a fact that many cases of corporate espionage have come to light recently wherein companies have been found involved in influencing the Government policy;
- (b) if so, the details thereof;
- (c) whether there is a need to make corporate law related to this more stringent; and
- (d) if so, the details thereof ?

**ANSWER**

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a): No, Sir, no such instance has come to notice.

(b), (c) & (d): Does not arise.

\*\*\*\*\*